(c) if so, when it was installed and the cost thereof;

(d) what is the result achieved so far and what is the per day capacity; and

(e) whether the Cement Research Institute of India and the Regional Research Laboratory, Jorhat have installed or propose to instal such mini cement plant in other parts of the country and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Yes, Sir. Both the Cement Research Institute of India (CRI) and Regional Research Laboratory (RRL) Jorhat have developed mini cement plants based on Vertical Shaft Kiln Technology. While the CRI have developed designs for various capacities such 20, 30, 50, 100 and upto 200 tonne_s per day, RRL Jorhat ha_s developed technology for 20 and 35 tonne_s per day.

(bl to (d) A mini cement plant based on VSK technology of 20 TPD installed by the Tamil Nadu Government in 1962 was handed over to CRI in 1974 (book value of assets Rs. 10.08 lakhs) to carry out research and development work. After taking over, CRI has redesigned and restructured the whole unit to produce Ordinary Portland Cement conforming to ISI Specification and the plant is reportedly working satisfactorily.

(e) No, Sir. However, some mini cement plants based on ' "the technology developed by these institutes are coming up in different parts of the country.

Construction of flatted factories on Rani Jliansi Road

2750. SHRIMATI PRATIBHA SINGH. Will the Minister of INDUSTRY be pleased to refer to Starred Question 275 given in the Rajya Sabha on 3rd September, 1981 and state: (a) whether the construction of flatted factories on the Rani-Jhansi Road, New Delhi have sinc_e been completed;

(b) if so what ar_e the details thereof;

(c) what ar_e the grounds and conditions laid down by the Delhi Administration for allotment of these flatted factories; an[^]

(d) by when it i_s likely to be allocated?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY | (SHRI VIRBHADRA SINGH): (a) No, Sir.

(b) Does ⁿot arise.

(c) The allotment policy for these flatted factories is yet to be formulated by the Delhi Administration.

(d) Doe._s not arise.

Saving of Primitive Tribes from Extinction

2751. SHRI BHAGATRAM MANHAR; SHRIMATI MANORAMA PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a^{ract} that Government have decided to create a "Game Reserve" to save primitive tribes from extinction;

(b) whether the proposal for the creation of "Game Reserves" was forwarded by States to the Wild Life Wing in the Department of Environment for consideration; and

(c) if so, what are the reasons for delay in implementing the proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) Game reserved ar_e set up by the State Governments for the purpose of affording protection to wild animalg under Section 36 of the Wild Lif_e (Protection) Act, 1972.

(b) No, Sir.

(c) Does not arise.

Arrest of Tibetans

2752 SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether some Tibetan₃ have beenarrested in th_e country in the last one month;

(b) if so, how many and at what places; and

(c) what i_s the number of Tibetans who are still in jail and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS {SHRI NIHAR RANJAN LASKAR): (a) and (b) Yes, Sir. 1465 Tibetan Refugees were arrested in Delhi for breach of prohibitory orders under section 144 Cr. P. C. 4 persons were arrested in Dehradun.

(c) None.

2753. [Transferred to the 21st Man-h, 1983].

Consignment Of Nuclear Fuel from France

2754. SHRI SHIVA CHANDRA JHA: Will the PRIME MINISTER b_e pleased to state:

(a) whether Government have received any consignment of nuclear fuel for the Tarapur Atomic Plant from France a_s per the agreement;

(b) if so, when; and

(c) if the answer to part (a) above b_e in negative, what ar_e the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

to Questions

Ob) Does not arise.

(c) India and France signed an Agreement on 26th NoveTnber, 1982 wherein Franc_e agree[^] to supply the enriched Uranium needs of the Tarapur Atomic Power Station, in lieu of the US, and within- the framework of the 1963 Co-operation Agreement between India and US on the subject,

A commercial contract t^o enable supply has just been concluded on 21st March, 1983, the two Governments having accorded their approvals to the contents of the draft contract initialled earlier. With this French supplies are expected to commence 'shortly.

Dadri Cement factory

2755. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE. Will the Minister of INDUSTRY be pleased to 'state:

(a) what ar_e the details of the $P^{er_{ii}}$ formance of Cement Factory, Charkhi Dadri after its take-over by Government;

(b) the manner in which funds P^{ron} vided by Government to th_e Cement Corporation of India for the above unit were utilised;

(c) what i_s the capacity of the plant before take-over and after its takeover;

(d) whether all the units have been rehabilitated-

(e) if not, what $ar_e th_e$ reasons for non-rehabilitating of the units; and

(f) whether there is any future planning in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH); (a) The Charkhi Dadri FacTory has produced 0.27 lakh tonnes in 1932-83, upto February, 1983. The factory has made a provisional net profit o' Rs. 59 lakhs in 1982-83 upto February 1983 a_s against $_a$ los s of $^{\rm Rs}$. 2 lakhs incurred in 1981-82.